

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:484  
ANSWERED ON:25.02.2010  
REPORTS BY LAW COMMISSION  
Chitthan Shri N.S.V.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of reports submitted by the Law Commission so far;
- (b) whether the Government has implemented all the recommendations contained in these reports;
- (c) if not, the reasons therefor;
- (d) the details of the reports pending for implementation alongwith the names of the Ministries in which these are pending; and
- (e) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

(a) to (c) The Law Commission has submitted total 234 reports so far. All the recommendations contained in these reports have not been implemented. The reports submitted by the Law Commission are on different subjects and the copies of the reports have been forwarded to the Ministries/Departments concerned with the subject-matter of the recommendations for implementation.

(d) & (e) The details of the pending reports and the Ministries/Departments concerned with the reports are given at Annexure-I. The Ministries/Departments concerned have been requested to implement the recommendations contained in the reports on priority and furnish present status of the reports.